

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**CONTEMPT PETITION NO.060/00117/2019 IN
ORIGINAL APPLICATION NO.060/00790/2010
Chandigarh, this the 24th day of September, 2019**

...
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

...
Sarita Kaushal wife of Sh. Rishi Kaushal, age 59 years, Supervisor in the Integrated Child Development Services Schemes, ICDS Project-1, social Welfare Department, Chandigarh Administration, Town Hall Building Sector 17, Chandigarh, Resident of Flat No. 504, Tower I, South City, VIP Road, Zirakpur, Distt. SAS Nagar, Mohali.

..... **Petitioner**

(Present: Mr. Arvind Galav, Advocate)

Versus

1. Sh. B.L. Sharma, Secretary, Home & Social Welfare Department, U.T. Secretariat, Sector 9, Chandigarh.
2. Ms. Navjot Kaur, Director, Social Welfare (Women & Child Development) Department, Chandigarh Administration, Town Hall Building, Sector 17, Chandigarh.

..... **Respondents**

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel prayed that the petitioner may be permitted to withdraw this C.P. to enable him to avail other alternative remedy available for compliance of the order of this Court.
2. Dismissed as withdrawn. M.A.NO. 060/01274/2019 also stands disposed of.

**(A.K. BISHNOI)
MEMBER (A)**

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**(SANJEEV KAUSHIK)
MEMBER (J)**
Dated: 24.09.2019